

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 37/81 SCHEDULED TO BE HELD ON 29.11.2011 BUT ACTUALLY HELD ON 05.12.2011.

The Meeting No. 37/81 of Norms Committee-II was held on 05.12.2011 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri. S.K.Jain, Sr.D.O.	DIPP
2.	Shri K.K Funda, A.D.	MSME
3.	Shri A.K.Mishra	MOS
4.	Sh Praveen Sharma, DDG	DGFT
5.	Sh Raman Kumar, FTDO	DGFT

1	Case No.: 44/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00331/AM12/	RLA File :07/24/040/00144/AM12/	Lic.No/Date:0710080997 29.07.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

2	Case No.: 45/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00332/AM12/	RLA File :07/24/040/00143/AM12/	Lic.No/Date:0710081001	Defer

		29.07.2011	Date:17.01.2012
Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

3	Case No.: 47/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00334/AM12/	RLA File :07/24/040/00146/AM12/	Lic.No/Date:0710080999 29.07.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

4	Case No.: 49/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00336/AM12/	RLA File :07/24/040/00145/AM12/	Lic.No/Date:0710080998 29.07.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

5	Case No.: 42/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00329/AM12/	RLA File :07/24/040/00154/AM12/	Lic.No/Date:0710081037 01.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

6	Case No.: 43/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00330/AM12/	RLA File :07/24/040/00160/AM12/	Lic.No/Date:0710081034 01.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

7	Case No.: 51/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00338/AM12/	RLA File :07/24/040/00155/AM12/	Lic.No/Date:0710081039 01.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

8	Case No.: 32/37/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00319/AM12/	RLA File :05/23/040/00169/AM12/	Lic.No/Date:0510298788	Defer

		08.08.2011	Date:17.01.2012
Decision : NC observed that case is being forwarded to MOS for comments. The case stands deferred and to be re-listed on 17.01.2012.			

9	Case No.: 31/37/81-ALC2/2011	Party Name:JINDAL SAW LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00318/AM12/	RLA File :05/23/040/00179/AM12/	Lic.No/Date:0510299161 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

10	Case No.: 34/37/81-ALC2/2011	Party Name:JINDAL SAW LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00321/AM12/	RLA File :05/23/040/00180/AM12/	Lic.No/Date:0510299162 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

11	Case No.: 46/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00333/AM12/	RLA File :07/24/040/00179/AM12/	Lic.No/Date:0710081355 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

12	Case No.: 48/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00335/AM12/	RLA File :07/24/040/00172/AM12/	Lic.No/Date:0710081350 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

13	Case No.: 52/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00339/AM12/	RLA File :07/24/040/00181/AM12/	Lic.No/Date:0710081354 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

14	Case No.: 53/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00340/AM12/	RLA File :07/24/040/00173/AM12/	Lic.No/Date:0710081349	Defer

		10.08.2011	Date:17.01.2012
Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

15	Case No.: 54/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00341/AM12/	RLA File :07/24/040/00180/AM12/	Lic.No/Date:0710081395 10.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

16	Case No.: 1/37/81-ALC2/2011	Party Name:ELECTRO COPPER & ALLOYS MFG. CO.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00288/AM12/	RLA File :02/24/040/00081/AM12/	Lic.No/Date:0210163840 12.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

17	Case No.: 33/37/81-ALC2/2011	Party Name:POWERICA LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00320/AM12/	RLA File :07/24/040/00183/AM12/	Lic.No/Date:0710081450 12.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

18	Case No.: 50/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00337/AM12/	RLA File :07/24/040/00161/AM12/	Lic.No/Date:0710081448 12.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

19	Case No.: 55/37/81-ALC2/2011	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00342/AM12/	RLA File :11/24/040/00023/AM12/	Lic.No/Date:1110025503 17.08.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DOT for comments. The case stands deferred and to be re-listed on 17.01.2012.			

20	Case No.: 2/37/81-ALC2/2011	Party Name:OIL COUNTRY TUBULAR LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00289/AM12/	RLA File :09/24/040/00233/AM12/	Lic.No/Date:0910048323	Defer

		22.08.2011	Date:17.01.2012
Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

21	Case No.: 14/37/81-ALC2/2011	Party Name:EXIDE INDUSTRIES LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status: Approved
	HQ File :01/81/050/00301/AM12/	RLA File :02/24/040/00032/AM12/	Lic.No/Date:0210164434 23.08.2011	Defer Date:
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O dated 05.12.2011 as under:- The above AA is ratified as per SION C-1058. R/ A may take suitable consequential action accordingly.			

22	Case No.: 18/37/81-ALC2/2011	Party Name:ISOVOLTA (INDIA) PVT. LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status: Approved
	HQ File :01/81/050/00305/AM12/	RLA File :03/94/040/00460/AM12/	Lic.No/Date:0310650768 26.08.2011	Defer Date:
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O dated 05.12.2011 as under:- 1. Quantity of import item at Sl.No.1 may be allowed as applied for i.e. 18900 Sq. Mtrs. inclusive of 5% wastage. R/ A may take suitable consequential action accordingly.			

23	Case No.: 4/37/81-ALC2/2011	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status: Approved
	HQ File :01/81/050/00291/AM12/	RLA File :02/24/040/00021/AM12/	Lic.No/Date:0210165448 07.09.2011	Defer Date:
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O dated 05.12.2011 as under:- 1. Quantity of import item at Sl.No.1 may be allowed as 11924 Kgs. inclusive of 2% wastage after taking clue from SION C-1166. 2. Quantity of import item at Sl.No.2 may be allowed as 5508 Kgs. inclusive of 2% wastage after taking clue from SION C-1189. 3. Quantity of import item at Sl.No.3 may be allowed as applied for i.e. 7497 Kgs. inclusive of 5% wastage after taking clue from SION C-1890. 4. Quantity of import item at Sl.No.4 may be allowed as 7344 Kgs. inclusive of 2% wastage after taking clue from SION C-1189. 5. Quantities of import items at Sl.No.5, 6 & 7 may be allowed as applied for i.e. 8940 Kgs., 3931 Kgs. & 12096 Kgs. respectively inclusive of 5% wastage as claimed by the firm. R/ A may take suitable consequential action accordingly.			

24	Case No.: 11/37/81-ALC2/2011	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status: Deferred and Re-indexed
	HQ File :01/81/050/00298/AM12/	RLA File :13/24/040/00021/AM12/	Lic.No/Date:1310036724 13.09.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

25	Case No.:10/37/81-ALC2/2011	Party Name:PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00297/AM12/	RLA File :05/24/040/00204/AM12/	Lic.No/Date:0510302408 14.09.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

26	Case No.:9/37/81-ALC2/2011	Party Name:TERACOM LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00296/AM12/	RLA File :05/24/040/00189/AM12/	Lic.No/Date:0510303637 23.09.2011	Defer Date:17.01.2012
	Decision : NC observed that the case is under examination at DIPP. The case stands deferred and to be re-listed on 17.01.2012.			

27	Case No.:13/37/81-ALC2/2011	Party Name:DELPHI AUTOMOTIVE SYSTEMS PVT. LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00300/AM12/	RLA File :05/23/040/00164/AM12/	Lic.No/Date:0510303593 23.09.2011	Defer Date:17.01.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 17.01.2012.			

28	Case No.:22/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00309/AM12/	RLA File :07/24/040/00243/AM12/	Lic.No/Date:0710082843 28.09.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

29	Case No.:23/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00310/AM12/	RLA File :07/24/040/00245/AM12/	Lic.No/Date:0710082841 28.09.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

30	Case No.:24/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00311/AM12/	RLA File :07/24/040/00244/AM12/	Lic.No/Date:0710082844 28.09.2011	Defer Date:17.01.2012

Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.

31	Case No.: 25/37/81-ALC2/2011	Party Name:DEEPAK PRABHU MR.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00312/AM12/	RLA File :07/21/040/00465/AM12/	Lic.No/Date:0710082842 28.09.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

32	Case No.: 7/37/81-ALC2/2011	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00294/AM12/	RLA File :11/24/040/00029/AM12/	Lic.No/Date:1110025852 04.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DOT for comments. The case stands deferred and to be re-listed on 17.01.2012.			

33	Case No.: 5/37/81-ALC2/2011	Party Name:SHRI NAVKAR METALS LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00292/AM12/	RLA File :08/24/040/00144/AM12/	Lic.No/Date:0810104388 05.10.2011	Defer Date:17.01.2012
	Decision : As per recommendation of DIPP present in the meeting NC decided to send a letter to firm to furnish following information:- 1. SI No. 3,4,5,11 of SDF The case stands deferred and to be re-listed on 17.01.2012.			

34	Case No.: 19/37/81-ALC2/2011	Party Name:GAVIRANGA ENTERPRISES	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00306/AM12/	RLA File :07/21/040/00534/AM12/	Lic.No/Date:0710083107 11.10.2011	Defer Date:17.01.2012
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

35	Case No.: 20/37/81-ALC2/2011	Party Name:GAVIRANGA ENTERPRISES	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:closed
	HQ File :01/81/050/00307/AM12/	RLA File :07/21/040/00535/AM12/	Lic.No/Date:0710083108 11.10.2011	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

36	Case No.:39/37/81-ALC2/2011	Party Name:SRI VAARU METALLURGICALS (PVT) LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00326/AM12/	RLA File :07/24/040/00248/AM12/	Lic.No/Date:0710083151 12.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to MSME for comments. The case stands deferred and to be re-listed on 17.01.2012.			

37	Case No.:3/37/81-ALC2/2011	Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00290/AM12/	RLA File :05/23/040/00248/AM12/	Lic.No/Date:0510305103 13.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

38	Case No.:6/37/81-ALC2/2011	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00293/AM12/	RLA File :05/23/040/00196/AM12/	Lic.No/Date:0510305232 14.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

39	Case No.:12/37/81-ALC2/2011	Party Name:AMELCO KABEL PVT.LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00299/AM12/	RLA File :05/23/040/00260/AM12/	Lic.No/Date:0510305256 14.10.2011	Defer Date:17.01.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 17.01.2012.			

40	Case No.:15/37/81-ALC2/2011	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00302/AM12/	RLA File :05/23/040/00199/AM12/	Lic.No/Date:0510305231 14.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

41	Case No.:26/37/81-ALC2/2011	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00313/AM12/	RLA File :05/24/040/00213/AM12/	Lic.No/Date:0510305247 14.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

42	Case No.:28/37/81-ALC2/2011	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00315/AM12/	RLA File :31/83/040/00152/AM12/	Lic.No/Date:3110051005 14.10.2011	Defer Date:17.01.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 17.01.2012.			

43	Case No.:40/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00327/AM12/	RLA File :07/24/040/00267/AM12/	Lic.No/Date:0710083392 20.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

44	Case No.:41/37/81-ALC2/2011	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00328/AM12/	RLA File :07/24/040/00268/AM12/	Lic.No/Date:0710083393 20.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

45	Case No.:37/37/81-ALC2/2011	Party Name:MAHENDRA INDUSTRIES	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Approved
	HQ File :01/81/050/00324/AM12/	RLA File :07/24/040/00287/AM12/	Lic.No/Date:0710083444 21.10.2011	Defer Date:
	Decision : NC decided to ratify the norms of above AA on repeat basis and as per written comments of DIPP vide U.O. dated 05.12.2011 as under:- 1. Quantity of import item at S.No. 1 may be allowed as applied for i.e. 24514.7 Kgs inclusive of 1% wastage. 2. Quantity of import item at S.No. 2 may be allowed as applied for i.e. 735.26 Kgs. inclusive of 1% wastage. R/ A may take suitable consequential action accordingly.			

46	Case No.:29/37/81-ALC2/2011	Party Name:AUREATE INDIA,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00316/AM12/	RLA File :07/24/040/00299/AM12/	Lic.No/Date:0710083634 31.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

47	Case No.:35/37/81-ALC2/2011	Party Name:VIKARSH STAMPINGS INDIA PVT.	Meet No/Date:37/81-ALC2/2011	Status:Deferred
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		LTD.	29.11.2011	and Re-indexed
	HQ File :01/81/050/00322/AM12/	RLA File :31/24/040/00002/AM12/	Lic.No/Date:3110051243 31.10.2011	Defer Date:17.01.2012
Decision : NC observed that case is being forwarded to MOS for comments. The case stands deferred and to be re-listed on 17.01.2012.				

48	Case No.:36/37/81-ALC2/2011	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00323/AM12/	RLA File :31/83/040/00034/AM12/	Lic.No/Date:3110051242 31.10.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to MOS for comments. The case stands deferred and to be re-listed on 17.01.2012.			

49	Case No.:21/37/81-ALC2/2011	Party Name:RAJHANS IMPEX PRIVATE LIMITED,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00308/AM12/	RLA File :24/24/040/00011/AM12/	Lic.No/Date:2410034453 03.11.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DIPP for comments. The case stands deferred and to be re-listed on 17.01.2012.			

50	Case No.:27/37/81-ALC2/2011	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00314/AM12/	RLA File :07/24/040/00292/AM12/	Lic.No/Date:0710083762 04.11.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to C&PC for comments. The case stands deferred and to be re-listed on 17.01.2012.			

51	Case No.:30/37/81-ALC2/2011	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00317/AM12/	RLA File :07/24/040/00294/AM12/	Lic.No/Date:0710083787 08.11.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

52	Case No.:38/37/81-ALC2/2011	Party Name:TRAFOMEC INDIA MAGNETICS PVT LTD	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00325/AM12/	RLA File :07/24/040/00258/AM12/	Lic.No/Date:0710083779 08.11.2011	Defer Date:17.01.2012
	Decision : NC observed that case is being forwarded to DHI for comments. The case stands deferred and to be re-listed on 17.01.2012.			

53	Case No.:8/37/81-ALC2/2011	Party Name:KSH INTERNATIONAL PVT.LTD.	Meet No/Date:37/81-ALC2/2011	Status:Deferred
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		29.11.2011	and Re-indexed
HQ File :01/81/050/00295/AM12/	RLA File :03/94/040/00628/AM12/	Lic.No/Date:0310664256 09.11.2011	Defer Date:17.01.2012
Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 17.01.2012.			

54	Case No.:16/37/81-ALC2/2011	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Approved
	HQ File :01/81/050/00303/AM12/	RLA File :03/94/040/00699/AM12/	Lic.No/Date:0310664581 14.11.2011	Defer Date:
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. dated 05.12.2011:- 1. Word "Relevant" may be prefixed with the descriptions of import items from Sl. No.1 to 3 & 5. 2. Quantity of import item at Sl. No. 1 may be allowed as 185.853 MT inclusive 33% wastage after 1/3 rd recovery from scrap. 3. Quantities of import items at Sl. No. 2 & 3 may be allowed as, 111.363 MT & 157.497 MT respectively inclusive 1 % wastage. 4. Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 44.88 MT inclusive 2 % wastage. 5 Quantity of import item at Sl. No. 5 may be allowed as 101 MT inclusive 1 % wastage R/ A may take suitable consequential action accordingly.			

55	Case No.:17/37/81-ALC2/2011	Party Name:UNITED INDUSTRIES	Meet No/Date:37/81-ALC2/2011 29.11.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00304/AM12/	RLA File :03/95/040/00602/AM12/	Lic.No/Date:0310665001 15.11.2011	Defer Date:17.01.2012
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 17.01.2012.			

SI No. 185

CASE NO. AR- 83	M/s. Salvi Chemical Industries Ltd., Mumbai
Meeting No. 37/81	F.No.01/83/050/1397/AM08/DES-II
Dated:29.11.2011	Advance Licence No. 0310446666 dated 17.10.2007
	RLA F.No. 03/95/40/00721/AM08

Decision : The case is under examination at MSME. The case stands deferred and to be relisted on 17.01.2012.
